

Through Fax

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(6)/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated

To,

1. Sri Ram Babu Gupta, District & Additional Sessions Judge, Simdega,
2. Sri Ajit Kumar, District & Additional Sessions Judge, Deoghar,
3. Sri Banshi Dhar Tiwari, District & Additional Sessions Judge, Gumla,
4. Sri Rajendra Bahadur Pal, District & Additional Sessions Judge, Ramgarh,
5. Sri Vijay Kumar No.-3, District & Additional Sessions Judge, Deoghar,
6. Sri Sunil Kumar Singh No.-1, AJC-cum-Spl. Judge, FTC for Offences against Women, Ranchi,
7. Sri Mahendra Prasad, District & Additional Sessions Judge-cum- Spl. Judge, FTC for Offences against Women, Dhanbad.
8. Md. Nasiruddin, District & Additional Sessions Judge, Deoghar,
9. Sri Om Prakash Pandey No.-2, District & Additional Sessions Judge-cum-Spl. Judge, L.A., Hazaribagh,
10. Sri Ashutosh Dubey, District & Additional Sessions Judge, Chatra,
11. Sri Kamal Nayan Pandey, District & Additional Sessions Judge, Garhwa,
12. Sri Satya Prakash No-2, District & Additional Sessions Judge-cum- Spl. Judge, FTC for Offences against Women, Dhanbad.
13. Sri Sunil Kumar Singh No.-2 District & Additional Sessions Judge, Giridih,
14. Sri Shree Prakash Dubey, AJC, Ranchi,
15. Smt. Babita Prasad, District & Additional Sessions Judge, Bokaro,
16. Sri Ravindra Kumar, District & Additional Sessions Judge-cum-P.O., Commercial Court, Dhanbad,
17. Sri Pankaj Kumar No.-2, District & Additional Sessions Judge, Daltonganj,
18. Sri Lolarak Dubey, District & Additional Sessions Judge, Deoghar,
19. Sri Ashish Saxena, District & Additional Sessions Judge, Seraikella,
20. Sri Kumar Dinesh, District & Additional Sessions Judge, Giridih,
21. Sri Surendra Sharma, District & Additional Sessions Judge-cum-Spl. Judge, FTC for Offences against Women, Bokaro,
22. Sri Ranjeet Kumar, District & Additional Sessions Judge-cum-Spl. Judge, FTC for Offences against Women, Bokaro,
23. Sri Ram Bachan Singh, District & Additional Sessions Judge, Sahebganj,
24. Sri Paras Nath Upadhyay, District & Additional Sessions Judge, Hazaribagh,

Sub: - Nomination for attending one day (C-7) Interdisciplinary Conference on Medico-Legal Jurisprudence scheduled to be held on 4th February, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending one day (C-7) Interdisciplinary Conference on Medico-Legal Jurisprudence scheduled to be held on 4th February, 2018 at Judicial Academy Jharkhand, Ranchi and to report the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 04.02.2018 at 9:30 AM in proper dress with their tabs for ready reference to Bare Acts.

Accordingly, you are accorded necessary permission for attending the aforesaid Conference.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 03.02.2018 till evening of 04.02.2018.

Yours faithfully,

Sd/- **R.K.Vaish**

Registrar (Administration)

Dated, Ranchi, the 27/01/2018

Memo No. 494 /Apptt.

Copy forwarded to the Principal District & Sessions Judge Simdega / Deoghar / Gumla / Ramgarh / Dhanbad / Hazaribagh / Chatra / Garhwa / Giridih / Bokaro / Daltonganj / Seraikella / Sahebganj including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 832/JAJ dated 03.01.2018 / the Member Secretary, JHALSA / the C.P.C./c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.



25.01.18
Registrar (Administration)

Through Fax

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(6)/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated

To,

Sri Surendra Sharma,
District & Additional Sessions Judge-cum-Spl. Judge,
FTC for Rape Cases,
Hazaribagh.

Sub: - Nomination for attending one day (C-7) Interdisciplinary Conference on Medico-Legal Jurisprudence scheduled to be held on 4th February, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending one day (C-7) Interdisciplinary Conference on Medico-Legal Jurisprudence scheduled to be held on 4th February, 2018 at Judicial Academy Jharkhand, Ranchi and to report the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 04.02.2018 at 9:30 AM in proper dress with their tabs for ready reference to Bare Acts.

Accordingly, you are accorded necessary permission for attending the aforesaid Conference.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 03.02.2018 till evening of 04.02.2018.

Yours faithfully,

Sd/- **R.K.Vaish**

Registrar (Administration)

Memo No. 575 /Apptt.

Dated, Ranchi, the 02/02/2018

Copy forwarded to the Principal District & Sessions Judge, Hazaribagh for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 832/JAJ dated 03.01.2018 / the C.P.C./c, e-Courts Project, High Court of Jharkhand Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)